

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND IN THE MINISTRY OF LAW,
JUSTICE AND COMPANY AFFAIRS

(SHRI S. D. PATIL) : (a) and (b).
The details of the number of cases of
murder and rape reported in Delhi
during the year 1978 are as under:--

	Reported	Cancelled	Admitted	Solved
Murder	185	4	181	135
Rape	80	4	76	71

**Recruitment of SC/ST Members to
Junior Posts in Central and State
Services**

6702. SHRI MADHAVRAO SCIN-
DIA) : Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether a two days conference of the officials of U.P.S.C., State P.S.C., Ministry of Education, Social Welfare and Culture and his Ministry and Labour was to be held during the last week of March, 1979 to discuss the matter with regard to promotion recruitment of SC/ST members to junior posts in the Central and State services; and

(b) if so, outcome thereof?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
AND IN THE MINISTRY OF LAW,
JUSTICE AND COMPANY AFFAIRS
(SHRI S. D. PATIL) : (a) Yes Sir
A two-day conference of Recruiting Agencies like State Public Service Commissions etc. was organised by Staff Selection Commission on 24th and 26th March, 1979.

(b) The conference concluded with several recommendations. Some of the main recommendations of the conference are as follows:--

(i) to make up the shortfall in recruitment against vacancies reserved for Scheduled Castes and Scheduled Tribes, special recruitment may be held exclusively for them,

(ii) Where necessary and possible, additional examination centres may be set up in areas where Scheduled Castes and Scheduled Tribes population is concentrated.

(iii) Adequate number of pre-examination training centres may be set up for providing coaching facilities to candidates belonging to Scheduled Castes and Scheduled Tribes.

(iv) Facilities like hostel accommodation, typewriters etc. should also be made available.

(v) Extensive publicity may be given about examinations and recruitments in which reservations for Scheduled Castes/Tribes exist.

(vi) Recruiting agencies may be vested with the discretion of relaxing to the extent necessary, qualifications relating to experience prescribed for recruitment to various posts and services reserved for Scheduled Castes/Tribes.

**Meeting of National Productivity
Council**

6703. SHRI MADHAVRAO SCIN-
DIA) : Will the Minister of INDUS-
TRY be pleased to state:

(a) whether it is a fact that a meeting of National Productivity Council was held recently in Delhi;

(b) if so, whether Government have advised the Committee to reorient

its activities to new economic and industrial policy;

(c) if so, details of discussions therein; and

(d) outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV) : (a) and (b). Yes, Sir

(c) The National Productivity Council at its meeting held at New Delhi on 15th March, 1979, identified the following areas for immediate action :—

(i) Development of soap and match industries in collaboration with Khadi and Village Industries Commission, Development Commissioner for Small Scale Industries and others.

(ii) Development of small-scale sector-productivity improvement in the existing units and promoting growth of small scale units for the reserved items in collaboration with DCSI.

(iii) Productivity improvement in public sector organisations where productivity is low or are considered sick. Some of the units/areas identified for immediate studies are State Electricity Boards, sick units of the National Textile Corporation and Engineering Industry, Bombay, Port, Railway Yard in Mughalsarai, etc.

(iv) Promoting appropriate schemes for securing involvement of Trade Unions to enable them to adopt productivity as an integral part of their movement.

(d) The National Productivity Council has already worked out detailed proposals for development of soap and match industries in the cottage/small sector. Proposals in respect of other areas are being worked out by the Council.

कल्याण मिल द्वारा बस्तुओं की बिक्री

6704. श्री हुकम चन्द कछवाय : क्या उद्योग मंत्री 16 अगस्त, 1978 के आगत प्रश्न संख्या 437 के उत्तर के संवोध में यह बताने की कृपा करेंगे कि .

(क) क्या कल्याण मिल जनवरी, 1976 से अक्टूबर, 1978 के बीच कुछ पाटियों का मिल में बने धागे, कपड़े कटपीमा करतनी तथा अन्य छोटी-छोटी अवशिष्टों आदि जैसे अनेक वस्तुओं की बिक्री करता रहा था, यदि हा, तो प्रत्येक वर्ष कितने मूल्य की ऐसी वस्तुएं बेची गई थीं किन्तु कितने पाटियों को बेची गई,

(ख) किन किन पाटियों को बेचे गये मात्र की कितनी राशि की अदायगी प्रती प्राप्त नहीं हुई है, कब तक उसे वसूल कर लिया जायेगा और उक्त सामान सामान्यतः किन शर्तों पर बेचा जाता है, और

(ग) क्या अदायगी प्राप्त करने के लिये भुगतान न करने की दोषी फर्मों की कोई नोटिस जारी किये गये हैं और यदि हा, तो उन्हें किन्ती बार नोटिस दिये गये, इस प्रयोजन के लिये किन्ती फर्मों के विरुद्ध मुकदमे दायर किये गये और किन्ते मुकदमे दायर किये गये,

उद्योग मंत्री (श्री जार्ज फर्नान्डिस) :

(क) मे (ग) अधिकांश जानकारी उन जिल्लों में प्राप्त है जो दिनांक 19-5-79 और 10-5-78 को पूछे गये प्रश्न संख्या क्रमांक 7460 और 9827 संबंधी आश्वासना को पूरा करने हेतु समय पुरतकाल्य में रखी जायेगी। यह समझा जाता है कि इस जानकारी को एकत्र करने में लगने वाले परिश्रम के अनुकूल फल नहीं निकलेगा।

Formation of Reception Committees to Freedom Fighters at Port Blair

6705 SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during the inauguration of Cellular Jail as a National Memorial at Port Blair by the Prime Minister of India when large number of freedom fighters were present two reception committees to freedom fighters, one official committee and other citizens committee were formed if so, the details thereof, and